

V Addl. District & Sessions Judge Court, Tiptur**Cause list on 29-06-2020
Morning session**

Sl No	Case No.	Parties Names	Stage	Advocate Name
1	SC.10013/2020	State by Honnavalli Police Vs Karana	Appearnace of accused	Public Prosecutor
2	Spl.C.10007/2018	STATE BY HULIYAR POLICE Vs Nagaraju.G	Hearing	Public Prosecutor Sathish.B
3	SC.10021/2019	State by Honnavalli Police Vs Manjunatha.H.S @ Kalla Manja	Appearnace of accused	Public Prosecutor
4	SC.10031/2019	State by Nonavinakere Police Vs Gururaj	Appearnace of accused	Public Prosecutor
5	Spl.C.10001/2019	STATE BY TURUVEKERE POLICE Vs Rangaswamy	Appearnace of accused	Public Prosecutor
6	Spl.C.10004/2019	STATE BY TIPTUR RURAL POLICE Vs Suresha	Appearnace of accused	Public Prosecutor
7	SC.10012/2020	STATE BY HULIYAR POLICE Vs Krishnappa	Appearnace of accused	Public Prosecutor
8	SC.10014/2020	State by Chikkanayakanahalli Police Vs Nazeem	Appearnace of accused	Public Prosecutor
9	SC.10015/2017	STATE BY TIPTUR RURAL POLICE Vs chethan @ motte chethu	Accused statement U/sec.313 Cr.P.C	Public Prosecutor B.D.J
10	CrI.Apl.10010/2018	B.C.Varadaraju Vs M.Renukappa	Arguments	M.K.Dakshinamurthy
11	CrI.Apl.10001/2019	N. Ravi Prasad Vs T.N. Suresh	Arguments	Shashikumar.R B.P.Rajendraprasad
12	CrI.R.P.10029/2019	Yogish Vs Siddarmanna M.U.	Arguments	B.G.Krishnamurthy
13	CrI.R.P.10030/2019	Yogish Vs H.C. Gangadhar	Arguments	B.G.Krishnamurthy
14	CrI.Apl.10001/2020	Boregowda Vs State by Tiptur Town Police, Tiptur	Arguments	Somasundar.S
15	CrI.R.P.10002/2016	Bhavanamma Vs DR.G Prashanthkumar shetty	Judgment	S.S T.K.U

AFTERNOON SESSION				
16	Crl.Apl.10024/2017	Shivananda Vs STATE BY TIPTUR RURAL POLICE	Judgment	S.K P.P
17	Crl.Apl.10036/2017	A.V.Bhavya Vs T.P.Drakshayani	Judgment	K.R.Dayananda
18	Crl.R.P.10020/2018	SELVARAJ Vs State by Chikkanayakanahalli Police	Judgment	S.Rajendra Public Prosecutor
19	Crl.Apl.10029/2018	STATE BY TURUVEKERE POLICE Vs Prakash	Judgment	Public Prosecutor
20	Crl.Misc.10148/2020	Radhakrishna Vs State by Chikkanayakanahalli Police	Orders	M.Dakshinamurthy Public Prosecutor
21	Crl.Misc.10151/2020	Shankaregowda Vs STATE BY TURUVEKERE POLICE	Orders	B.P.Rajendraprasad Public Prosecutor
22	Crl.R.P.10021/2018	N.Puttaswamy Vs The Taluka Magistrate, Turuvekere	Await records	G.Vishwanath Public Prosecutor
23	SC.10029/2019	STATE BY HANDANAKERE POLICE Vs Somalingaiah	For objection	Public Prosecutor Krishnamurthy.B.G
24	SC.10045/2019	STATE BY TIPTUR RURAL POLICE Vs Lakshmikanth @ Kantha	For objection	Public Prosecutor Karunakar.M.B
25	Crl.Misc.10152/2020	Dileep Vs Excise Police Station, Tiptur	Orders	Sathish.B Public Prosecutor
26	Crl.Misc.10156/2020	K.S. Bharathi Vs State by Honnavalli Police	For objection	Nataraju.M.C Public Prosecutor
27	RA.10025/2019	C.N. Pradeep Vs H.P. Madhu	Arguments	Krishnamurthy.B.G
28	RA.10038/2017	Bhagavanthaiah Vs The Special Land Acquisition Officer, Tumkur	Await records	Rajashekaraiiah.H.L
29	RA.10027/2019	K. Shankaralingappa Vs H.P. Madhu	Await records	Sreedhara.N.N
30	MVC.1105/2018	Ravi V.C Vs Shashikantha Raja Urs	Hear on I.A	Nataraju.M.C Sathish.B

Date: 26.06.2020
Place: Tiptur

Sd/-
V Addl. Dist. & Sessions Judge,
Tiptur.

Senior Civil Judge and JMFC Court, Tiptur

Cause list on 29-06-2020

Morning session

Sl. No.	Case No.	Parties Names	Stage	Advocate Name
1	RA 83/2017	T. Sudha V/s N.K. Swamy	Arguments	FK V/s XXX
2	RA 12/2012	Revanasiddppa v/s Panchaksharaiah	Arguments	SS V/s TKU
3	RA 32/2015	Dhanalakshmi V/s Triveni	Arguments	B.R. V/s CCG
4	RA 1/2016	Thimmaiah V/s Thimmegowda	Arguments	KSRI V/s SS
5	RA 22/2016	Lingaraju V/s Vishwanath	Arguments	SS V/s KNG
6	RA 27/2016	Doddadharm Naika V/s G.K. Siddalingakumar	Arguments	KTC V/s TKU
7	RA 31/2016	Syed Nazeer Ahamed V/s H.G. Anwar Sab	Arguments	KSRI V/s TKU
8	RA 61/2016	Renukamma V/s Mahalingappa	Arguments	BR V/s HBS
9	RA 62/2016	Gayithri V/s Revana Siddappa	Arguments	KNG V/s SS
10	RA 70/2016	Rangamma V/s Nagamma	Arguments	KSRI V/s TNN

Senior Civil Judge and JMFC Court, Tiptur

Cause list on 29-06-2020
Afternoon session

Sl. No	Case No.	Parties Names	Stage	Advocate Name
1	RA 26/2018	Nanamma V/s Rathamma	Arguments	FK V/s MCN
2	RA 7/2019	Biliyappa V/s Anusha	Arguments	HCR V/s BDJ
3	RA 8/2019	Balaji Wines V/s Sri Ranga Bar and Restaurant	Arguments	KSRI V/s GSN
4	RA 9/2019	Ravish and Venkataramanaswamy	Arguments	KSRI V/s HL
5	Misc 8/2016	Narayanaswamy V/s LAO	Hear on IA	HSK V/s XXX
6	OS 39/2018	Inasappa V/s Chowramma	Hear on IA	TKU V/s XXX
7	OS 23/2012	G.S. Sheela V/s H.K. Lalithamma	Arguments	KSRI V/s XXX
8	CC 876/2019	State by Tiptur Town Police V/s Mukthiyar Ahamed	HBC	APP V/s XXX

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Prl. Civil Judge and JMFC Court, Tiptur

Cause list on 29-06-2020

Morning sessions

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	OS 374/2017	G. Nagaraju V/s Hemakanth & others	For reply	KNG/SS
2	OS 341/2017	S. Raghavendra V/s S.K. Yallappa	For hearing	HCR
3	OS 107/2015	Sowbhagyamma V/s Vishalakshamma	For hearing	KSRI/SS
4	OS 294/2017	Janardhana V/s Rama Subramanyam	For arguments	KSRI/HL
5	OS 35/2020	Narasimhamurthy V/s Mahesh	For W/st	MRG
6	Ex 63/2018	Sadashivarao V/s Bharath Kumar	For clarification	TNN
7	OS 33/2015	Kempegowda V/s Rangaswamy	For arguments	BDJ/FK/MRG
8	OS 25/2015	Savithamma V/s Boregowda	For reply	KSRI/TKR
9	OS 335/2016	Raviprakash V/s Soubhagyamma	For hearing	TBR/TKU
10	Os 165/2013	T.S. Channegowda V/s Ramaiah	For arguments	TNN/KBL
AFTERNOON SESSIONS				
11	OS 325/2019	Sujatha V/s Somashekaraiah	For hearing	AMV/CR/DV
12	OS 343/2013	Basappa V/s Paramesh	For orders	BCB/TBR
13	CC 87/2016	Sunandamurthy V/s Thimmegowda	For hearing	TKR/TBR
14	CC 1198/2013	Praveenkumar V/s Manjunatha	For arguments	GRM/MRP
15	CC 1681/2015	Town P.S V/s Prasannakumar	For orders	APP/HCR
16	OS 245/2017	Nagaraju V/s Shakunthala	For arguments	DV/SS
17	OS 369/2015	Gangamma V/s Chikkamma	For hearing	TKU/KTC
18	OS 533/2014	Ambika V/s Shashikala	For hearing	BR/SS
19	OS 445/2015	Prema V/s Gangamma	For hearing	NRR/GSM
20	CC 1633/2014	Rural P.S V/s Sridhara	For arguments	APP/MCN
21	OS 293/2010	Shivashankarappa V/s Somashekara	For judgment	TKU/SVS/KSS/ KSRI/KBL/HSK
22	OS 265/2013	Kempadevamma V/s Gowramma	For judgment	SS/HSB

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Prl. Civil Judge & JMFC,
Tiptur.

ADDL. CIVIL JUDGE & JMFC, TIPTUR.**Cause list On 29.06.2020**

Sl No.	Case No	Parties Names	Stage	Advocate Name
MORNING SESSION				
1	OS 126/2017	Siddalingamma v/s Gangadharaiiah and others	Objection	TMD/DB
2	OS 2/2019	Manjula and others V/s Vijaya bank manager and another	Issues	SVS/BNA
3	OS 214/2015	Amjad Ali V/s Puttappa and another	Arguments	TNN/KSRI
4	OS 259/2017	Lingaraju V/s Shankarappa and others	Issues	TKU/SS
5	OS 74/2013	Rudraiah V/s Keshavamurthy and another	Arguments	TNN/BGK/MR G
6	OS 176/2016	Shivagangamma V/s Siddalingappa and others	Orders	HSB/KRD
7	OS 4/2014	Sathish v/s Gangadhara	Orders	KSS/TNN
8	FDP 10/2014	Mallesappa V/s H.E.SHANKARAI AH @ SHANKARAPPA	Clatification	KBL
9	CC 1356/2017	Anwar Sab aliyas Anwar, V/s Savithamma	Objection	KSS/KBL
10	CC 132/2007	Excise Police Station, Tiptur V/s Excise Police Station, Tiptur	Orders	MD
AFTERNOON SESSION				
11	PCR 38/2019	Thimmaraju v/s Mohan	Orders	GM
12	CC 1118/2017	Honnavalli PS V/s Harsh and another	clarification	NB
13	CC 1507/2017	Honnavalli PS V/s Srinivasa and others	clarification	MCN
14	CrI.Misc 339/2019	Y.C.Sarvesha V/s Tahsildar	Paper publication	SS
15	CrI.Misc 383/2019	Deavaraju V/s Tahsildar	Paper publication	HL
16	CrI.Misc 120/2020	Nanjamma V/s Tahsildar	Paper publication	MKY
17	CrI.Misc 121/2020	Nanjamma V/s Tahsildar	Paper publication	MKY

18	CrI.Misc 127/2020	Umesha V/s Tahsildar	Paper publication	MD
19	Misc 8/2018	S.M.Maheshwari V/s S.M.Lakshmiddevamma	steps	TKU
20	OS 224/2011	S.M.Maheshwari V/s S.M.Lakshmiddevamma	clarification	TKU/SVS/BD J/MRG

Place:Tiptur
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Sd/-
Addl., Civil Judge and JMFC,
Tiptur.

1	OS 21019	Manjula and others Vs Vijaya bank manager and another		
2	OS 21019	Manjula and others Vs Vijaya bank manager and another		
3	OS 21019	Manjula and others Vs Vijaya bank manager and another		
4	OS 25017	Shankar Vs Shankappa and others		
5	OS 24013	Rudraiah Vs Kesavaiah and another		
6	OS 17016	Shivagangamma Vs Sridinappa and others		
7	OS 41014	Sadiah Vs Gangadhar		
8	POP 101014	Malleshappa Vs H.E.SHANKARAH @ SHANKARAPPA		
9	CC 13015017	Anwar Sah alias Anwar Vs Savitamma		
10	CC 13015007	Police Station Tiptur Vs Police Station Tiptur		
AFTERNOON SESSION				
11	PCR 3815019	Thimmappa Vs Mohan		
12	CC 111815017	Honnappa Vs Vs Harsh and another		
13	CC 130715017	Honnappa Vs Vs Shivappa and others		
14	Ch.Misc 33015019	YC Sarvesh Vs Tahsildar		
15	Ch.Misc 3815019	Devappa Vs Tahsildar		
16	Ch.Misc 15015020	Narajappa Vs Tahsildar		
17	Ch.Misc 15015020	Narajappa Vs Tahsildar		